

08.02.2021

Judicial First Class Magistrate Court-II, Kannur

Cause List (For Calling) Dated 08.02.2021

| Sl.No | Case No. | Purpose of Listing | Counsel Appearing for parties. | | Time Allotted |
|-------------|------------|--------------------|--------------------------------|--|---------------|
| | | | Complainant/ Petitioner | Accused/ Respondent | |
| Roll Call 1 | | | | | |
| 1 | CC 1480/20 | For evidence | APP | Adv. Shanil P C | |
| 2 | CC 55/21 | Produce Accused | APP | | |
| 3 | 136/10 | For evidence | APP | Adv. Anurag T C | |
| 4 | 1081/14 | For evidence | APP | Adv. Kishore Kumar | |
| 5 | 1273/14 | For evidence | APP | Adv. C K Rathnakaran | |
| 6 | CC 1758/14 | Questioning | APP | Adv. Robert George | |
| 7 | CC 1990/14 | Further Hearing | APP | Adv. C K Rathnakaran, Adv. Dileep Kumar, Adv. P. Pradeepan | |
| 8 | CC 2054/14 | For hearing | APP | Adv. P Jayanandan | |
| 9 | CC 1224/15 | For evidence | APP | Adv. C K Rathnakaran | |
| 10 | CC 350/15 | For evidence | APP | Adv. Kishore Kumar | |
| 11 | CC 200/15 | For evidence | APP | Adv. T P Hareendran | |
| 12 | CC 266/15 | For evidence | APP | Adv. T P Sabu | |
| 13 | CC 787/15 | For hearing | APP | Adv. C K Rathnakaran & Adv. Anurag T C | |
| 14 | CC 2147/16 | For evidence | APP | Adv. M A Nisar | |
| 15 | CC 1884/16 | For hearing | APP | Adv. Shahariyar K P | |

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|----|-------------|-----------------------|---------------------------|-------------------------|
| 16 | MC 73/17 | For evidence | Adv. Rajeeesh P V | Adv. A K Sajith |
| 17 | MC 19/20 | Hearing on CMP | Adv. K K Balaram | Adv. Gopakumar |
| 18 | MC 142/19 | For evidence | Adv. P K Sajeevan | Adv. K Muhammed Basheer |
| 19 | MC 58/20 | For evidence | Adv. E R Vinod | Adv. Ashalu T A |
| 20 | CP 3/21 | For hearing committal | APP | Adv. P K Sajeevan |
| 21 | CMP 197/21 | For hearing | Adv. P K Sajeevan | |
| 22 | CC 1613/14 | For evidence | APP | Adv. Sudheesh Tharol |
| 23 | CC 1807/14 | Judgment | APP | Adv. P K Sajeevan |
| 24 | CC 484/15 | Judgment | APP | Adv. K Viswan |
| 25 | 812/18 | For evidence | APP | Adv. Gopalakrishnan |
| 26 | MC 92/17 | Call on | Adv. Haridas Thaikandy | Adv. K K Balaram |
| 27 | STC 1033/19 | Call on | Adv. M C Ramachandran | Adv. P K Sajeevan |
| 28 | CC 1259/17 | For evidence | APP | Adv. Babu Mandoin |
| 29 | CC 1190/19 | For evidence | APP | Adv. C K Rathnakaran |
| 30 | CP 14/20 | Call on | APP | |


Medical First Class Magistrate
Kannur

09.02.2021

Judicial First Class Magistrate Court-II, Kannur
Cause List (For Calling) Dated 09.02.2021

| Sl.No | Case No. | Purpose of Listing | Counsel Appearing for parties. | | Time Allotted |
|--------------------|-------------|--------------------|--------------------------------|---------------------------|---------------|
| | | | Complainant/ Petitioner | Accused/ Respondent | |
| Roll Call 1 | | | | | |
| 1 | CC 273/20 | Questioning | APP | Adv. Jiju M | |
| 2 | CC 1605/20 | For evidence | APP | Adv. Jiju M | |
| 3 | CP 6/21 | Hg Committal | APP | | |
| 4 | CC 1460/14 | Defence evidence | APP | Adv. V C Pramod Kumar | |
| 5 | CC 53/15 | For evidence | APP | Adv. P K Sajeevan | |
| 6 | CC 511/15 | For evidence | APP | Adv. T P Sabu | |
| 7 | CC 873/15 | For evidence | APP | Adv. T P Hareendran | |
| 8 | CC 1338/15 | For evidence | APP | Adv. C K Rathnakaran | |
| 9 | MC 120/19 | Call on | Adv. K Muhammedali | Adv. P K Sajeevan | |
| 10 | MC 55/20 | Call on | Adv. Mubashirali | Adv. Muraleedharan Kuthor | |
| 11 | MC 82/20 | Call on | Adv. Vimala Kumari | Adv. P V seena | |
| 12 | CMP 2366/20 | For hearing | Adv. Anurag T C | | |
| 13 | CC 2613/16 | For evidence | APP | Adv. Sudheesh Tharol | |
| 14 | 1793/20 | For hearing | APP | Adv. P V Abdul Khader | |

(Signature)
 Judicial First Class Magistrate
 Kannur

10.02.2021

Judicial First Class Magistrate Court-II, Kannur

Cause List (For Calling) Dated 10.02.2021

| Sl.No | Case No. | Purpose of Listing | Counsel Appearing for parties. | | Time Allotted |
|--------------------|------------|--------------------|--------------------------------|---|---------------|
| | | | Complainant/ Petitioner | Accused/ Respondent | |
| Roll Call 1 | | | | | |
| 1 | CC 1958/16 | For evidence | APP | Adv. Savitha | |
| 2 | CC 99/10 | For evidence | APP | Adv. C K Rathnakaran & Adv. P K Mahash | |
| 3 | CC 55/10 | For evidence | APP | Adv. C K Rathnakaran | |
| 4 | CC 98/10 | For evidence | APP | Adv.C K Rathnakarn | |
| 5 | CC 351/10 | For evidence | APP | Adv. C K Rathnakaran | |
| 6 | CC 630/10 | For evidence | APP | Adv. C K Rathnakaran & Adv. P K Mahash | |
| 7 | CC 546/10 | For evidence | APP | Adv. C K Rathnakaran & Adv. Deepak C | |
| 8 | CC 100/10 | For evidence | APP | Adv. C K Rathnakaran | |
| 9 | CC 333/11 | For evidence | APP | Adv. C K Rathnakaran | |
| 10 | CC 1770/14 | For evidence | APP | Adv. P K Mukundan | |
| 11 | CC 869/14 | For evidence | APP | Adv. Kishore Kumar | |
| 12 | CC 1814/14 | For evidence | APP | Adv. Anurag T C | |
| 13 | CC 1587/14 | For evidence | APP | Adv. Denny George | |
| 14 | CC 969/15 | For evidence | APP | Adv. C K Rathnakaran | |

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|----|-------------|--------------|-----------------------|-----------------------------------|
| 15 | CC 1076/15 | For evidence | APP | Adv. P C Mukundan |
| 16 | CC 1066/15 | For evidence | APP | Adv. V P Mohanan |
| 17 | CC 1177/15 | For evidence | APP | Adv. M kishore Kumar |
| 18 | CC 1229/15 | For evidence | APP | Adv. K A Lalan (Adv. Ranjana C K) |
| 19 | CC1105/15 | For evidence | APP | Adv. P K Sajeevan |
| 20 | CC 2011/15 | For evidence | APP | Adv. A V Balachandran |
| 21 | CC 58/15 | For evidence | APP | Adv. P K Sajeevan |
| 22 | CMP 1653/20 | Order | Adv. Satheesan P | |
| 23 | MC 102/19 | Call on | Adv. M C Ramachandran | Adv. Sudheesh Kumar |
| 24 | MC 20/20 | For evidence | Adv. Sona Jayaraman | Adv. Asha M K |
| 25 | MC 66/20 | Call on | Adv. P P Hashik | Adv. Munas K P |
| 26 | MC 46/19 | For hearing | Adv. P P Mubashirali | Adv. M Kishore Kumar |


Additional First Class Magistrate-I
Kannur

11.02.2021


Judicial First Class Magistrate Court-II, Kannur
Cause List (For Calling) Dated 11.02.2021

| Sl.No | Case No. | Purpose of Listing | Counsel Appearing for parties. | | Time Allotted |
|--------------------|-------------|--------------------|--------------------------------|-----------------------|---------------|
| | | | Complainant/ Petitioner | Accused/ Respondent | |
| Roll Call 1 | | | | | |
| 1 | CP 44/20 | Produced accused | APP | Adv. Jiju M | |
| 2 | CP 45/20 | Produced accused | APP | Adv. Jiju M | |
| 3 | CC 328/13 | For Evidence | APP | Adv. Prajil A T | |
| 4 | CC 563/14 | Call on | Adv. C K Rathnakaran | Adv. Sunith K V | |
| 5 | CC 564/14 | Call on | Adv. Habeeb P | Adv. Sunith K V | |
| 6 | CC203/15 | For Evidence | APP | Adv. P K Sajeewan | |
| 7 | CC 139/15 | Questioning | APP | Adv. P V Abdul khader | |
| 8 | CC 1879/15 | For Evidence | APP | | |
| 9 | CC 626/17 | Judgment | APP | Adv. V P Mohanan | |
| 10 | CC 1713/16 | For Evidence | APP | | |
| 11 | MC 73/20 | Exparty evidence | Adv. K K Balaram | | |
| 12 | MC 1/21 | Call on | Adv. K Suresh Nambiar | Adv. Haridas Thaikady | |
| 13 | MC 4/20 | Call on | Adv. K K Balaram | Adv. C Krishnan | |
| 14 | MC 19/20 | Order in CMP | Adv. K K Balaram | Adv. Gopakumar G K | |
| 15 | MC 86/19 | Orders | Adv. T P Hareendran | Adv. K L Abdul Salam | |
| 16 | STC 1196/19 | Call on | Adv. P K Sajeewan | Adv. C P Rajeevan | |

12.02.2021

Judicial First Class Magistrate Court-II, Kannur
Cause List (For Calling) Dated 12.02.2021

| Sl. No | Case No. | Purpose of Listing | Counsel Appearing for parties. | | Time Allotted |
|-------------|-------------|---------------------------|--------------------------------|---------------------|---------------|
| | | | Complainant/ Petitioner | Accused/ Respondent | |
| Roll Call 1 | | | | | |
| 1 | CC 465/14 | Call on | Adv. T R Mohandas | Adv. K K Balaram | |
| 2 | CC 1619/14 | For evidence | APP | Adv. P K Sajeewan | |
| 3 | CC 1540/15 | For evidence | APP | Adv. T P Hareendran | |
| 4 | MC 51/20 | Call on | Adv. T R Mohandas | Adv. Jinith Kumar | |
| 5 | MC 52/20 | Call on | Adv. Jinith Kumar | Adv. T R Mohandas | |
| 6 | MC 53/20 | For evidence | Adv. Baburaj | Adv. Shumla Das | |
| 7 | MC 83/20 | Call on | Adv. Mubashirali | | |
| 8 | CMP 1631/20 | Considoration & Orders | Adv. T P Sabu | | |
| 9 | STC 381/20 | For hearing | Adv. P K Sajeewan | Adv. Shaji | |
| 10 | STC 382/20 | Questioning | Adv. P K Sajeewan | Adv. Shaji | |
| 11 | STC 383/20 | Questioning | Adv. P K Sajeewan | Adv. Shaji | |


Judicial First Class Magistrate-I
Kannur